

**EASTERN ZONE BENCH, KOLKATA****IN THE MATTER OF:****M.A No. 39/2024/EZ****in****Original Application No. 144/2023/EZ**

**News Item published in Avenue Mail Dated 7th February 2023 titled "Jamshedpur: Industrial Wastes adding to Pollution level in River Subarnarekha".**

**AND****Member Secretary, Jharkhand Pollution Control Board & Ors.****...Respondents****INDEX**

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**Bar Association Room No. 5,**  
**High Court, Calcutta**  
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BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

IN THE MATTER OF:

M.A No. 39/2024/EZ

in

Original Application No. 144/2023/EZ

News Item published in Avenue Mail Dated 7th February 2023 titled "Jamshedpur: Industrial Wastes adding to Pollution level in River Subarnarekha".

AND

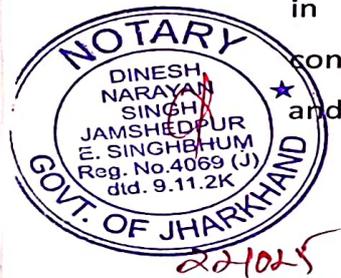
Member Secretary, Jharkhand Pollution Control Board & Ors.

...Respondents

**ADDITIONAL AFFIDAVIT FILED BY EXECUTIVE OFFICER, KAPALI NAGAR PARISHAD, KAPALI, JHARKHAND, (i.e. RESPONDENT NO. 4 HEREIN).**

I, Gopi Krishna, son of Pranesh Kumar Sarayar, aged about 28 years, by Religion - Hinduism, by Occupation - Service under Kapali Nagar Parishad in the office of Executive Officer, Kapali, Jharkhand, having its office at Kapali, Kamargora, Ward No. 19, Seraikela-Kharsawan, Jharkhand, do hereby solemnly affirm and state as follows:

1. That, I am the Executive Officer, Kapali Nagar Parishad, Kapali, Jharkhand, (Respondent No. 4 herein) and that I am aware of the facts and records in the instant case and have gone through the allegations and contentions in the Original Application as such I am competent to make and affirm the instant Affidavit.

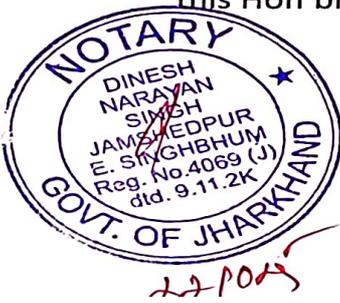


2. That, I am a law-abiding Citizen of India and very much respect the Constitution and Judicial System of India.
3. That in pursuance and in compliance to the order dated 25.07.2025 of the Hon'ble Tribunal in the instant Original Application this Additional Affidavit is being filed by Executive Officer, Kapali Nagar Parishad, Kapali, Jharkhand, Respondent No. 4 herein.
4. That this additional affidavit is being filed for bringing necessary facts and statements on record for just and proper adjudication of this case.
5. That in addition to the affidavit dated 08.05.2025 filed before this Hon'ble Tribunal, I am filing the instant Additional Affidavit and most humbly state as follows:
  - i. Earlier, it was informed through letter no. 493, dated 05.05.2025 of Nagar Parishad Kapali that land has been demanded from the Zonal Officer, Chandil for the construction of Sewage Treatment Plant (S.T.P.). Also, through letter no. 1130, dated 11.09.2025, a letter has been issued to the concerned agencies for the construction of D.P.R. for Sewage Treatment Plant (S.T.P.).
  - ii. It should be noted that there are only 02 drains under Kapali Nagar Parishad area:-
    - a) Kamargoda drain: Only rain water flows in Kamargoda drain, no sewer or industrial waste flows in this drain.
    - b) Sonpad Nala: This Nala is situated between Kapali and Mango Municipal Corporation area, in which waste water from Mango



Municipal Corporation area and Kapali Municipal Council area (from both areas) flows.

- iii. The waste water flows into only in one drain (i.e. Sonpad drain forming the boundary line between Kapali Nagar Praishad area and Mango Municipal Corporation area).
  - iv. It is known that for the discharge point of sonpada drain into swarnarekha lies in mango area and STP Project for the same has been taken up by mango Municipal Corporation in Chankyapuri Area.
  - v. Information related to the above matter has already been made available to the Secretary, Urban Development and Housing Department, Government of Jharkhand.
6. That, this Additional Affidavit is filed bonafide and in the interest of justice. It is therefore prayed that Your Lordships, may kindly be pleased to accept the instant Counter Affidavit.
7. That the answering respondent seeks leave to file any further affidavits, if required, as per direction of the Hon'ble Tribunal.
8. I state that the statements contained in paragraphs Nos. 1 to 4 are true to my knowledge, and the rest is/are my respectful submissions before this Hon'ble Tribunal.



**VERIFICATION**

I, Gopi Krishna, son of Pranesh Kumar Sarayar, aged about 28 years, by Religion - Hinduism, by Occupation - Service under Kapali Nagar Parishad in the office of Executive Officer, Kapali, Jharkhand, having its office at Kapali, Kamargora, Ward No. 19, Seraikela-Kharsawan, Jharkhand is filing this affidavit.

SL No -  
26  
22/10/25

Date:

Place:

Gopi Krishna  
Deponent

Identified by me:

A.K. Pradhan  
Social Advocate (A.K. Pradhan)  
**A. K. PRADHAN**  
ADVOCATE  
CIVIL COURT, JAMSHEDPUR  
E. NO. - 3548/2005

22/10/25  
Dinesh Narayan Singh  
**NOTARY**  
District Court  
JAMSHEDPUR

